

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency, with immediate effect:

| S. No | Name of the Official | From | To |
|-------|---|--|--|
| 1. | Ms. Poonam Sharma EC:71833162 | SJA in Mediation Cell (Central), Tis Hazari Courts, Delhi. | SJA / Branch-in-charge in Digitization Cell (Central). Tis Hazari Courts, Delhi. |
| 2. | Sh. Ankit Sharma S/o Sh. Shriniwas Sharma | JJA, Office Pool, Admn. II (Central), Tis Hazari Courts, Delhi. | JJA in Mediation Cell (Central). Tis Hazari Courts, Delhi. |
| 3. | Sh. Hansraj EC:12620 | JA in Purchase Cell (Central). Tis Hazari Courts, Delhi | JA in Digitization Cell (Central). Tis Hazari Courts, Delhi. |
| 4. | Sh. Ashish Yadav EC:60806647 | JJA in Office Pool, Admn. II (Central), Tis Hazari Courts, Delhi | JJA in Digitization Cell (Central). Tis Hazari Courts, Delhi. |

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the official, as per rules.

GIRISH
KATHPALIA

Digitally signed by GIRISH
KATHPALIA
Date: 2022.02.09 15:43:49 +05'30'

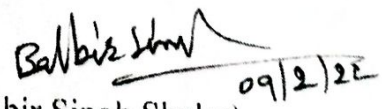
(Girish Kathpalia)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 7321-7337
P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 09 FEB 2022

Copy forwarded for information and necessary action to:

1. Ld. Officers/Officer-in-charges concerned.
2. The Personal Office of Ld. Principal D&SJ, HQs.
3. The DDO, Accounts Branch (Central), Tis Hazari Courts, Delhi.
4. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
5. The Dealing Asst., Website Commitee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
6. The officials concerned.


(Balbir Singh Shalar)
Administrative Officer (Judl.)
Administration-II, Central
Tis Hazari Courts, Delhi